

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.410
IB/163/ND/2024

IN THE MATTER OF:

Sun Renewable Energy Services Private Limited ... Applicant

Under Section 59 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Liquidator : Ms. Gunjan Mittal, for Liquidator
For the ROC : Mr. Aakash Sharma, Adv., for ROC

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Liquidator in person is present. Learned Counsel for the RoC is present. As per the directions of this Tribunal, the written submission have been filed and the same is already on Board. Learned Counsel for the RoC has submitted that they have no objection in allowing this application. Heard, **order reserved.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)